

(b) if so, the metals used for Ceylonese coins; and

(c) the names and values of different Ceylonese coins minted by Indian mints?

**The Minister of Revenue and Expenditure (Shri Tyagi):** (a) Yes, Sir.

(b) Nickel-brass alloy containing 79 per cent. of copper, 20 per cent. of zinc and 1 per cent. nickel.

(c) During 1951 and 1952 the coinage done are 50-cents, 25-cents, 10-cents and 2-cents of the value of 4.5, 4.25, 2.2 and 0.3 millions of Ceylonese Rupees respectively.

#### COMBINED INDIAN ADMINISTRATIVE SERVICES EXAMINATION

\*929. **Dr. Jagan-vir:** Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates appeared at the Combined Indian Administrative etc., Services Examination during 1951;

(b) the number of Scheduled Caste candidates who appeared at such examinations during the last four years;

(c) the number of candidates selected for Indian Administrative services during these four years; and

(d) the number of Scheduled Caste candidates selected for such services during these years?

**The Deputy Minister of Home Affairs (Shri Datar):** A statement is laid on the Table of the House. [See Appendix V, annexure No. 37.]

#### SPECIAL PAY

\*930. **Shri Srinhasan Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of special pay, if any, Government are annually paying to certain officers, and also the rates of such special pays and the posts to which these special pays are attached;

(b) the reasons for granting these special pays; and

(c) whether Government are considering the question of withdrawing these special pays?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The information is being collected and will be laid on the Table of the House in due course.

(b) Posts in the different Ministries and Departments intended to be manned by members of organised services are, generally, grouped into a number of grades in accordance with the nature and importance of the duties and the responsibility involved. Broadly speaking, different posts in each grade carry the same pay or scale of pay and officers holding such posts are freely interchangeable. There are, however, some posts which call for the assumption of a distinctly higher responsibility and which can only be filled by selected officers who have proved their ability and fitness. It is customary to remunerate such officers at a somewhat higher rate and the usual method of doing so is to attach to such posts a small special pay which the officers can draw while holding those posts in addition to their normal grade pay. The prospect of being selected for the holding of such posts which carry slightly better remuneration serves as an incentive to the maintenance of efficiency. The system also facilitates selections from a wider field of officers so that only those who are particularly able and deserving are placed in positions of higher responsibility.

It also occasionally happens that some of the posts in a grade are located in extremely unhealthy or inaccessible localities. In such cases, also, it is customary to increase remuneration of the post to a small extent by the addition of a special pay. There is no discrimination involved in such cases as the officers concerned, generally, are unable to take their families with them and have to maintain two establishments.

(c) There is no question of any wholesale abolition or withdrawal of special pays. Individual cases will, however, continue to be reviewed with a view to decide whether the existing special pays continue to be justified.

#### INDIAN OFFICERS WITH HOMES IN PAKISTAN

\*931. **Shri U. M. Trivedi:** (a) Will the Minister of Home Affairs be pleased to state how many gazetted officers are there still in employment in India who have their homes in Pakistan?

(b) What is the amount of remittances to Pakistan by such officers?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). On the assumption that the phrase "officers who have their homes in Pakistan" is intended to cover only cases of officers whose permanent place of residence is in Pakistan, information is being collected and will be placed on the Table of the House in due course.